

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF MKHS REALTY LLP**

| <b>RELEVANT PARTICULARS</b> |                                                                                                                                       |                                                                                                                                                                                                                           |
|-----------------------------|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                          | Name of corporate debtor                                                                                                              | MKHS REALTY LLP                                                                                                                                                                                                           |
| 2.                          | Date of incorporation of corporate debtor                                                                                             | 29/11/2013                                                                                                                                                                                                                |
| 3.                          | Authority under which corporate debtor is incorporated / registered                                                                   | RoC - Kolkata                                                                                                                                                                                                             |
| 4.                          | Limited Liability Identification No. of corporate debtor                                                                              | AAB-8951                                                                                                                                                                                                                  |
| 5.                          | Address of the registered office of corporate debtor                                                                                  | NARAYANPUR, P.O RAJARHAT, GOPALPUR KOLKATA West Bengal 700136                                                                                                                                                             |
| 6.                          | Insolvency commencement date in respect of corporate debtor                                                                           | 24/05/2022 (Order communicated to IRP on 25/05/2022).                                                                                                                                                                     |
| 7.                          | Estimated date of closure of insolvency resolution process                                                                            | 20/11/2022                                                                                                                                                                                                                |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Manisha Biyani<br>IBBI/IPA-001/IP-P-02414/2021-2022/13773                                                                                                                                                                 |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Ms. Manisha Biyani<br>Add: Mangalam ,North Office para, Doranda, Ranchi ,opposite North Point School ,Ranchi,Jharkhand ,834002<br>E-mail: <a href="mailto:mkvrch@gmail.com">mkvrch@gmail.com</a>                          |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Ms. Manisha Biyani<br>Add: CFB F-1, 1 <sup>st</sup> Floor, Paridhan Garment Park, 19, Canal South Road, Kolkata, West Bengal- 700015.<br>E-mail: <a href="mailto:cirp.mkhsrealty@gmail.com">cirp.mkhsrealty@gmail.com</a> |
| 11.                         | Last date for submission of claims                                                                                                    | 08 June, 2022(14 days from date of receipt of order i.e 25.05.2022)                                                                                                                                                       |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Applicable                                                                                                                                                                                                                |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | 1. Ms. Purvee Anoop Mehrotra<br>IBBI/IPA-001/IP-P-02389/2021-2022/13659<br><br>2. Mr. Hari Ram Aggrwal<br>IBBI/IPA-001/IP-P-02420/2021-2022/13907<br><br>3. Mr. Sanjay Mehta<br>IBBI/IPA-001/IP-P-02421/2021-2022/13647   |
| 14.                         | Relevant Forms are available at:                                                                                                      | <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a>                                                                                                                               |

This is an extension to the publication of Form A dated 31.05.2022. Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench I, has ordered the commencement of a

corporate insolvency resolution process of the MKHS Realty LLP on 24/05/2022 (Order communicated to IRP on 25/05/2022).

The creditors of MKHS Realty LLP, are hereby called upon to submit their claims with proof on or before 08/06/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:

Sd/-

(Manisha Biyani)

Date and Place: 05/06/2022 at Ranchi

